

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.04.2022 (FRIDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Dr. Alok Srivastava, Member (Technical) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 273 of 2022	Gajendra Singh Singhvi Vs. Bank of Maharashtra	Rajiv Gupta	Nishant Awana
2.	Comp. App. (AT) (Ins) No. 346 of 2022	Union of India Vs. Vandana Garg Liquidator for Pingle Builders Pvt. Ltd.	M. S. Bhardwaj	Ranjana R Gawai Pervinder Niharika Behl
3.	Comp. App. (AT) (Ins) No. 350 & 351 of 2022	Sunel Kant Sharma Vs. Manish Kumar Gupta & Ors.	Kumar Anurag Singh	
4.	Comp. App. (AT) (Ins) No. 372 of 2022	Ishrat Ali Vs. The Registrar, National Company Law Tribunal, Mumbai Bench	Ashish Choudhury	
5.	Comp. App. (AT) (Ins) No. 373 of 2022	Ishrat Ali Vs. The Cosmos Co-operative Bank Ltd.	Ashish Choudhury	
6.	Comp. App. (AT) (Ins) No. 375 of 2022	Bank of Baroda & Ors. Vs. Naveen Kumar Jain	Kush Sharma	
7.	Comp. App. (AT) (Ins) No. 376 of 2022	Urban Improvement Trust – Alwar (UIT) Vs. Deepak Kumar Agarwal & Anr.	Zinneha Mehta	
8.	Comp. App. (AT) (Ins) No. 377 of 2022	Puneet Aggarwal Vs. Manish Kumar & Ors.	Anurag Ojha	

For Admission (After Notice)

9.	Comp. App (AT) (Ins) No. 117-118 of 2020	Suresh Garg Vs. Naresh Kumar Sood & Ors.	Kunal Anand Abhishek Anand Honey Satpal	Vinod Kumar Chaurasia-R1 Kunal Anand-R3
10.	Comp. App. (AT) (Ins) No. 526 of 2021 & I.A No 726 of 2022	Smt. Aruna Patel Vs. Punjab National Bank & Anr.	Arti Sharma	Ankit Raj Piyush Beniwal-R1 Amol Vyas-R2
11.	Comp. App. (AT) (Ins) No. 635 of 2021	Pap Chem (India) Pvt. Ltd. Vs. Millenium Papers Pvt. Ltd.	Inder Pahuja	Dev Shah Arjun Sheth
12.	Comp. App. (AT) (Ins) No. 747 of 2021	Arun Chadha Vs. Ramesh Kumar Suneja & Ors.	Abhishek Anand	Aditi Sinha Piyush Singh-R1-3 Harsh Sinha-R4
13.	Comp. App. (AT) (Ins) No. 749 of 2021	Piyush Sengar Vs. PEC Ltd.	Akhil P. Chhabra	Sangeeta Sondhi Ruchi Gour
14.	Comp. App. (AT) (Ins) No. 961 of 2021	Eastern Power Distribution Company Vs. Maithan Alloys Ltd. & Ors.	Rakesh K. Sharma	Supriyo Gole Shambo Nandy Arijit Mazumdar0-R-1 Rahul Auddy-R2
15.	Comp. App. (AT) (Ins) No. 922 of 2021	Shamji Optima Pvt. Ltd. Vs. Tridhaatu Aranya Developers LLP.	Gaurav Nair	Ayush Puri
16.	Comp. App. (AT) (Ins) No. 1073 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors. With	Devul Dighe	Rushabh Shah-R2
17.	Comp. App. (AT) (Ins) No. 1074 of 2021	Harsha Dighe Member of Committee of Creditors of Premshree Devcon Pvt. Ltd. & Anr. Vs. Premshree Devcon Pvt. Ltd. & Ors.	Devul Dighe	Rushabh Shah-R2 Rajendra Chourasia Faguni Jain-R5
18.	Comp. App. (AT) (Ins) No. 1082 of 2021 (With Defects)	Punjab National Bank Vs. Animesh Mukhopadhyay & Anr.	Rajesh Kr. Gautam	Animesh Mukhopadhyay Pranay Agarwal-RP
19.	Comp. App. (AT) (Ins) No. 177 of 2022	IndusInd Bank Ltd. Vs. Rajendra K. Bhuta Resolution Professional of Trust House Commerce Centre Pvt. Ltd. & Ors.	Rubina Khan	Rajendra K. Bhuta Darryl Periera Mayank Kshirsagar- R1

20.	Comp. App. (AT) (Ins) No. 32 of 2022 (With Defects)	Income Tax Department Vs. Indianroots Shopping Ltd. & Ors.	Zoheb Hossain	Prachi Johri
21.	Comp. App. (AT) (Ins) No. 49 of 2022 & I.A. No. 463 of 2022	Manish Jain Vs. Rakesh Bhatia	Manan Batra	Sunder Khatri
22.	Comp. App. (AT) (Ins) No. 57 of 2022	Kishan Kumar Daga Vs. Siang Tea and Industries Pvt. Ltd.	Arun Kumar	A K. Tiwari Manjit S. Bali
23.	Comp. App. (AT) (Ins) No. 89 of 2022	Steel Strips Wheels Ltd. Vs. Avil Menezes Resolution Professional of AMW Autocomponent Ltd. & Ors.	Samir Malik	Bishwajit Dubey Madhav Kanoria Aishwarya Gupta-R1 Deepak Sharma
24.	Comp. App. (AT) (Ins) No. 105 of 2022	Bijay Kumar Agarwal Suspended Director of Infra Tie-up Pvt. Ltd. Vs. State Bank of India & Anr.	Soumya Dutta	Kuldeep Mallick Joydip Mukherjee Shiven Ray-R1
25.	Comp. App. (AT) (Ins) No. 126 of 2022	Uttamkumar Motiramji Shambharkar Vs. Mithalanchal Constructions Through its Partner Abhishek Kumar & Anr.	Sandeep Deshmukh	Gunjan Chaubey-R1 Dhien S. Shah-R2
26.	Comp. App. (AT) (Ins) No. 128 of 2022	Cimco Projects Ltd. and ors. Vs. Anup Kumar (Resolution Professional) Shiv kala Developers Pvt. Ltd. & Anr.	Santosh Pandey	Abhijeet Sinha Shankari Mishra Vibhor Sachan Anup Kumar

For Hearing

27.	Comp. App. (AT) (Ins) No. 1104 of 2020	Vikas Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
28.	Comp. App. (AT) (Ins) No. 1105 of 2020	Sapna Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
29.	Comp. App. (AT) (Ins) No. 1107 of 2020	Archana Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors. With	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2

30.	Comp. App. (AT) (Ins) No. 1108 of 2020	Kamlesh Devi Aggarwal Vs. Asian Colour Coated Ispat Ltd. & Ors.	Parth Bhatia	Pooja Mahajan Savar Mahajan Avni-R4 Shatrajit Banerji-R2
31.	Comp. App. (AT) (Ins) No. 65 of 2022	Ravi Kumar Tomar Vs. Newgen Speciality Plastics Ltd. & Anr.	Pren Nath Aneja	Mohit Nandwani-R1 CMA Sandeep Kr. Bhatt
32.	Comp. App. (AT) No. 118 of 2021	Sonia Khosla & Anr. Vs. Montreaux Resorts (P) Ltd. & Ors. With	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to 4 & 6 to 8
33.	Comp. App. (AT) No. 119 of 2021	Montreaux Resorts (P) Ltd. Vs. Ascot Hotels & Resorts Ltd. & Ors.	Aadya Mishra Deepak Khosla	Jay Salva Anand M. Mishra-R2 to R7

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2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar